

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No.68/(MAH)/2016
CA No.

CORAM:


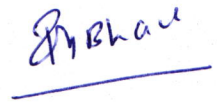
Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 08.03.2017

NAME OF THE PARTIES: National Pension System Trust
V/s.
M/s. Parekh Aluminex Ltd.

SECTION OF THE COMPANIES ACT: 71(10) of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
46	Counsel Ms. Aakanksha Agarwal Nikita Vardhan i/b Kanga & Co for Respondent Adv. Harishwar Bhawe Adv. Rupa Bhawe		 

Order

CP No.68/71(10)/NCLT/MB/MAH/2016

On the additional Affidavit filed by the Petitioner, the Respondent side is at liberty to file reply within 15 days hereof and rejoinder if any within one week thereof.

List this matter for hearing on 18.4.2017.

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)

Sd/-

V. NALLASENAPATHY
Member (Technical)